

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1325

ANSWERED ON:08.08.2011

UNIFORM PROCEDURE FOR GETTING SC/OBC CERTIFICATES

Kumar Shri P.;Sivasami Shri C.;Venugopal Shri P.;Verma Shri Sajjan Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the procedures laid down for getting SC/OBC certificates for jobs and for getting admission in schools/colleges in various States of the country;
- (b) if so, whether the Government proposes to adopt any uniform procedure in this regard throughout the country; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) to (c) Issuance of Scheduled Caste (SC)/Other Backward Class (OBC) certificates is the responsibility of the concerned State Governments /Union Territory Administrations. Ministry of Home Affairs, vide their letters No. 35/1/72-R.U. (SCT.V), dated 02.05.1975 and No. BC-12025/2/76-SCT-I, dated 22.03.1977, has issued guidelines to them for issuing certificates to SCs. Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training vide their letter no. 36012/22/93-Estt.(SCT), dated 15.11.1993, has issued the guidelines to State Governments/ Union Territory Administrations, for issuing certificates to OBCs.